

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 47902/2024

[Arising out of impugned final judgment and order dated 08-08-2022 in WP(C) No. 6276/2014 passed by the High Court of Orissa at Cuttack]

PRINCIPAL SECRETARY TO GOVERNMENT OF ORISSA IN MINISTRY OF WATER RESOURCES DEPARTMENT & ORS.Petitioner(s)

VERSUS

MAKA BEHERA

Respondent(s)

(IA No.265339/2024-CONDONATION OF DELAY IN FILING )

Date : 16-12-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI  
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. Shubhranshu Padhi, AOR  
Mr. Jay Nirupan, Adv.  
Mr. Ekansh Sisodia, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

1. Application for substitution is not on record.
2. Let the application be filed and placed on record.
3. List in the month of January, 2025.

(GULSHAN KUMAR ARORA)  
AR-CUM-PS

(NAND KISHOR)  
COURT MASTER